

**Shri Datar:** It is open to any person from any part of India to go there.

**Shri Damodara Menon:** May I know whether in the five year plan for colonisation and settlement in the Islands, the Government has reserved any proportion for refugees and for other persons?

**Shri Datar:** No proportion as such has been reserved for refugees, but it is open to others also to go there.

**Shri Kelappa:** What steps have been taken to improve the health of these islands to make them fit for habitation?

**Shri Datar:** Steps are being taken to improve the general health and sanitary conditions of the two islands.

**Shrimati Tarkeshwari Sinha:** May I know how many refugees have been sent from West Bengal to Andaman and Nicobar Islands, during the year 1952?

**Shri Datar:** The first batch of displaced persons from East Bengal consisted of 202 families which went in March 1949. Others also are going thereafter.

**Shrimati Tarkeshwari Sinha:** May we have any idea as to how many persons have returned from there? There are reports appearing in the papers that those who have been sent there do not want to stay there and are returning?

**Shri Datar:** I have no information now, but I may tell the House that the number of persons who have returned is not so large.

**Shrimati Tarkeshwari Sinha:** What is the help the Government is giving...

**Mr. Deputy-Speaker:** Are we entering into a discussion now? The hon. Member may ask for information.

**Shrimati Tarkeshwari Sinha:** I want to ask just one question. What help is the Government giving to these refugees? Is it any annual help or some lump sum that is given to them?

**Shri Datar:** They have been given help in various ways. Lands are given to them, and agricultural loans also are given.

**Shri P. T. Chacko:** May I know whether Government intends to give any financial help to those people who are prepared to go there and settle down?

**Shri Datar:** We are giving financial help in the form of loans.

**Shri Achuthan:** What are the main industries there?

**Shri S. C. Samanta:** May we know the amount set apart in the five year plan for the development and colonisation of the Andaman and Nicobar Islands?

**Shri Datar:** I have not got the figure, but the House will have it in the course of the day.

#### GADGU. COMMITTEE

\*999. **Shri L. N. Mishra:** Will the Minister of Finance be pleased to lay on the Table of the House a statement showing the salient features of the recommendations of the Gadgu Committee as regards the D. A. of the services and state the financial implications of the recommendations?

**The Minister of Revenue and Expenditure (Shri Tyagi):** Attention is invited to the reply given to starred question No. 225 put by Shri S. N. Das on the 12th November 1952 and to the summary of the Report of the Dearness Allowance Committee placed on the Table of the House. The recommendations, if accepted, will cost an additional amount of the order of approximately Rs. 5 crores to the Exchequer of the Central Government.

**Shri L. N. Mishra:** Are these recommendations to operate in all the States on a uniform basis? Or do they apply only to the Centre?

**Shri Tyagi:** This Committee was appointed by the Centre to look into the conditions of the Government officials in the Central Government alone.

**Shri L. N. Mishra:** What were the recommendations affecting the services in the railways?

**Shri Tyagi:** Railways are in the Central services.

श्री एम० एस्० डिबेदी : मैं माननीय मंत्री से यह जानना चाहता हूँ कि जो डिबर्नेस ऐलाउंस का आपा हिस्सा तन्स्वाहू में मिला दिया गया है उस के बाद जो ऐलाउंस कैल्कुलेट किया जायगा या बाँका जायगा वह पुरानी तन्स्वाहूँ पर बाँका जायेगा या बड़ी हुई तन्स्वाहूँ के अनुसार ?

श्री श्यामी : पुरानी तन्स्वाहूँ के अनुसार बाँका जायेगा । सिर्फ़ इतनी बात हुई है

कि जो डिबैरनेस ऐलाउंस का भाषा हिस्सा तन्स्वाहों में डाल दिया गया है उससे गर्नमेंट सर्वेन्स को अपनी पेनशन के मामले में फायदा पहुंचाया, और साथ साथ यह भी ठजकाज किया गया है कि उस की तन्स्वाह के बड़े जान की वजह से जो १० फी सदी मकान का किराया लिया जाता था वह पुरानी तन्स्वाह पर जो १० फी सदी ही लिया जायेगा, लेकिन जो ऐलाउंस का भाषा हिस्सा मिलाया जायेगा उस पर सिर्फ ५ फीसदी लिया जायेगा। इस तरह से कुछ किराये का भी फायदा ही जायेगा।

**Shri K. Subrahmanyam:** Is it not a fact that most of the labour organisations barring those controlled by the Congress Party's Labour Front 'INTUC' demanded cent. per cent. merger of dearness allowance with the basic wages, and if so what are the calculations which led to the rejection of this demand?

**Shri Tyagi:** According to my information, the Committee issued a questionnaire to about 275 recognised unions of the Central Government employees, and to the State Governments, and also invited the co-operation of the public through the Press; besides collecting written evidence, it also recorded oral evidence from the representatives of the Central Government servants, and prominent non-officials at Bombay, Madras, Nagpur, Calcutta, Lucknow, Kanpur and Delhi. It also had personal discussions with leading economists like Dr. C. N. Vakil, the Director of the University School of Economics and Sociology, Bombay.....

**Mr. Deputy-Speaker:** That is not asked by the hon. Member. What he wanted was whether the INTUC made any representation and if so what those representations were.....

**Shri Tyagi:** If my hon. friend wants to know what each one of these people who came and gave evidence demanded, then it is not possible for me just now to recollect.

**Shri K. Subrahmanyam:** Is it a fact that.....

**Mr. Deputy-Speaker:** If it is already a fact, why does the hon. Member want to put a question on that?

**Shri K. Subrahmanyam:** I want to know whether it is a fact or not.....

**Mr. Deputy-Speaker:** The hon. Member has evidently read the report. What is it that he wants?

**Shri Damodara Menon:** He wants to know the reason for rejecting that demand.

**Mr. Deputy-Speaker:** Why not the hon. Member read the report? In so far as these reports are concerned, I would urge upon all hon. Members to read the report which will speak for itself. If there is anything lacking or some more explanation is necessary, then that might be put down for Questions.

**Shri S. S. Maw:** Was it laid on the Table of the House?

**Mr. Deputy-Speaker:** A summary has been laid, I think.

**Shri Tyagi:** It was placed on the Table of the House.

#### LOAN FROM WORLD BANK

\*1990. **Shri Nandao:** Will the Minister of Finance be pleased to state:

(a) whether it is proposed to take a loan from the World Bank to supplement the resources of the Industrial Finance Corporation;

(b) whether negotiations have been conducted for such a loan;

(c) the amount which is proposed to be borrowed and the terms on which the loan is being taken;

(d) the period of repayment and the rate of interest;

(e) whether the loan is being taken in dollars;

(f) if so, would it have to be spent in the USA or Dollar Area countries; and

(g) the purpose for which it could be utilised?

**The Deputy Minister of Finance (Shri M. C. Shab):** (a) Yes, a loan is proposed to be taken direct by the Industrial Finance Corporation of India.

(b) Negotiations of the proposed loan have been going on.

(c) The amount of the loan has been tentatively fixed at eight million dollars. The terms of the loan have not yet been finalised but the loan will have to be guaranteed by the Government of India both as regards payment of interest and repayment of principal.